

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1068  
ANSWERED ON:29.11.2012  
DISTRIBUTION OF WATER  
Dhruvanarayana Shri R. ;Siricilla Shri Rajaiah

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether distribution of water is made to each State as per the agreements between/among the States or by the prevailing rules at the Central Water Commission;
- (b) if so, the details thereof during the last three years; and
- (c) if not, the reasons therefor and the steps being taken/ proposed to be taken in this regard?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

- (a) The distribution of water is made to each State as per the existing agreements between the States or as per the Award of the Tribunals. Central Water Commission (CWC) do not have any role in distribution of water to each State.
- (b) & (c) During the last three years no inter-State agreement entered into between/ among the States on sharing of water has been received in CWC. The States entering in the agreements on sharing of water on inter-state rivers depends on the priorities of States and the final Award of the Tribunals.